

S U P R E M E C O U R T O F I N D I A  
RECORD OF PROCEEDINGS  
CIVIL APPEAL NO(s). 1318 OF 2005

GOVERNMENT OF A.P. & ORS.

Appellant (s)

VERSUS

MOHD. NASRULLAH KHAN

Respondent(s)

(With prayer for interim relief and office report )

Date: 18/01/2006 This Appeal was called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE H.K. SEMA  
HON'BLE DR. JUSTICE AR. LAKSHMANAN

For Appellant(s)

Mrs.D. Bharathi Reddy,Adv.

For Respondent(s)

Mrs. K. Amareswari, Sr. Adv.  
Mr. B. Ramana Murthy, Adv.  
Mrs. Anjani Aiyagari,Adv.

UPON hearing counsel the Court made the following  
O R D E R

Mrs. D. Bharathi Reddy, counsel for the appellant started her arguments at 12.45 p.m  
and made her submissions upto 2.25 p.m.. Thereafter, Mrs. K. Amareswari, Sr. Adv., started  
her arguments and concluded at 2.55 p.m.

Hearing concluded.

Judgment reserved.

( Ravi P. Verma )  
Court Master

( Anand Singh )

Court Master